

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

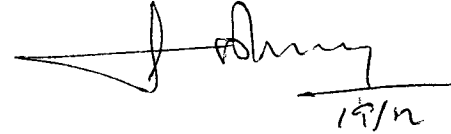
Dated: 19.12.2017

**ORDER NO. 175 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 166/2017 for CESTAT Delhi** to the extent indicated below :-

**On 19.12.2017 at 2.30 p.m.** Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will hear Service Tax Division Bench matters.

**By Order**

  
19/12

**(A.Mohan Kumar)**  
**Registrar**

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Asstt. Dy. Registrar  
19/12/17